

SCHEDULE II FORM**B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. KONASEEMA GAS POWER LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	M/s. KONASEEMA GAS POWER LIMITED
2.	Date of Incorporation of Corporate Debtor	10/07/1997
3.	Authority under which Corporate Debtor is Incorporated/ Registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identity No. of Corporate Debtor	U40101TG1997PLC037013
5.	Address of the Registered Office And Principal Office (If any) of Corporate Debtor	2 nd Floor, Progressive Towers, 6-2-913/914, Khairatabad, Hyderabad-500 004.
6.	Date of Closure of Insolvency Resolution Process	15/09/2019
7.	Liquidation Commencement Date of Corporate Debtor	20/02/2020 (Order received on 25/02/2020)
8.	Name and registration number of the insolvency professional acting as Liquidator	CA Sai Ramesh Kanuparthi IBBI Reg. No. IBBI/IPA-001/IP-P00910/2017-18/11510
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No. 6-B, Beside TDP office, Road No.2 Banjara Hills, Hyderabad – 500 034 Mobile: +91 9849039674 Email: info@ksrfms.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Plot No. 6-B, Beside TDP office, Road No.2 Banjara Hills, Hyderabad – 500 034 Mobile: +91 9849039674 Email: liqkgp@gmail.com
11.	Last Date for Submission of Claims	21/03/2020

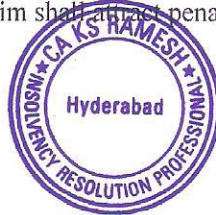
Notice is hereby given that the Hon'ble National Company Law Tribunal (Hyderabad Bench-II) has ordered the commencement of liquidation of M/s. KONASEEMA GAS POWER LIMITED on 20/02/2020.

The stakeholders of M/s. KONASEEMA GAS POWER LIMITED are hereby called upon to submit proof of their claims, on or before 21/03/2020 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Date : 26/02/2020 Place : Hyderabad




CA Sai Ramesh Kanuparthi
FCA FCS IRP